

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 3568/2023

IRFAN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 02-09-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ali Qambar Zaidi, Adv.
Ms. Amiy Shukla, AOR
Mr. Shakti Vardhan, Adv.

For Respondent(s) :

Mr. Vishwa Pal Singh, AOR
Mr. Akash, Adv.
Mr. Anurag Pandey, Adv.

Mr. Ansar Ahmad Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Ld. Counsel for the appellant has also filed rejoinder affidavit.

Respondent No.2 is duly represented.

Original records of High Court and Trial Court have not been received.

Let reminder be issued.

List again on 16.10.2025.

GRACY L. BAWITLUNG
Registrar